

# HIGH COURT OF UTTARAKHAND

## UTTARAKHAND HIGHER JUDICIAL SERVICE EXAMINATION - 2023

### DIRECT RECRUITMENT FROM BAR

Notice No.:- 31      Date:- 24.05.2023

#### List Of Applicants In Whose Application Form Deficiencies/ Shortcomings Have Been Identified

| Sr. No. | Name of Applicant    | Father's Name          | Deficiencies/ Shortcomings   |
|---------|----------------------|------------------------|--|
| 01.     | Sri Vijay Kumar      | Sri Nanhu Ram          | Photograph on Admit Card not self attested.  |
| 02.     | Sri Bharat Bhushan   | Sri Narayan Singh      | 1. Date of Birth different in 10 <sup>th</sup> Marksheet and Application Form & other documents.<br>2. L.L.B. 1 <sup>st</sup> Semester Marksheet not enclosed.<br>3. Bar Council Registration Certificate not enclosed.<br>4. L.L.B. 6 <sup>th</sup> Semester Marksheet not self attested.   |
| 03.     | Sri Munesh Kumar     | Sri Nanhe Singh        | 1. E-mail Id not mentioned in Clause 3(iv) of Application Form.<br>2. Clause 7 (b) of Application Form not filled.<br>3. B. A. 1 <sup>st</sup> and 2 <sup>nd</sup> year Marksheets not enclosed.<br>4. L.L.B. 1 <sup>st</sup> and 2 <sup>nd</sup> year Marksheets not enclosed.  |
| 04.     | Ms. Savita           | Sri Devender Kumar     | 1. Photograph in Application Form and Admit Card not self attested.<br>2. Experience and Character Certificates issued by the Competent Authority not enclosed.<br>3. Self addressed envelopes along with postal stamp of Rs. 25/- affixed on each, not enclosed.<br>4. Photo-Id not enclosed.<br>5. Clause 12 of Application Form not filled.   |
| 05.     | Sri Lalit Kumar      | Sri Virender Singh     | 1. Photo-Id not enclosed.<br>2. B.Com Degree Certificate not enclosed.<br>3. Bar Council Certificate not enclosed.<br>4. M. Com degree not enclosed.   |
| 06.     | Sri Beni Madhav      | Late Sri Dillu         | 1. B.A. 1 <sup>st</sup> & 2 <sup>nd</sup> year Marksheets & Degree Certificate not enclosed.<br>2. L.L.B. 1 <sup>st</sup> & 2 <sup>nd</sup> year Marksheets not enclosed.<br>3. Photo-Id not enclosed.   |
| 07.     | Sri Vijendra Singh   | Late Sri Jaswant Singh | 1. Clause 10 of Application Form wrongly filled.<br>2. Caste Certificate not self attested.<br>3. B.Com 1 <sup>st</sup> & 2 <sup>nd</sup> year Marksheets not enclosed.<br>4. L.L.B. 1 <sup>st</sup> & 2 <sup>nd</sup> year Marksheets not enclosed.<br>5. Photo-Id not enclosed.<br>6. Bar Council Certificate not enclosed.  |
| 08.     | Sri Ashok Kumar      | Late Sri Kallu Ram     | 1. B.A. part 1 <sup>st</sup> & 2 <sup>nd</sup> Marksheets not enclosed.<br>2. L.L.B. 1 <sup>st</sup> to 5 <sup>th</sup> semester Marksheets not enclosed.<br>3. Clause 7 (b) of Application Form not filled.   |
| 09.     | Sri Lalit Mohan Arya | Late Sri B.R. Arya.    | 1. B.Com 1 <sup>st</sup> & 2 <sup>nd</sup> year Marksheets not enclosed.<br>2. LLB 1 <sup>st</sup> & 2 <sup>nd</sup> year Marksheets not enclosed.<br>3. Bar Council Certificate not enclosed.<br>4. Experience and Character Certificates issued by the Competent Authority not enclosed.<br>5. Photo-Id not enclosed.<br>6. M.Com 1 <sup>st</sup> year Marksheet not enclosed.<br>7. Clause 10 (Practice as an advocate) & Clause 11 (Registration No. /Year & Bar Council Name) of Application Form not filled. |

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| Sr. No. | Name of Applicant        | Father's Name           | Deficiencies/ Shortcomings  |
|---------|--------------------------|-------------------------|---|
| 10.     | Sri Gulab Singh          | Sri Kudwa Singh         | 1. Clause 10 (Practice as an advocate), Clause 11 (Registration No. /Year & Bar Council Name) and Clause 12 (Knowledge of Languages) of Application Form not filled.<br>2. Bar Council Certificate not enclosed.  |
| 11.     | Sri Vinod Kumar          | Sri Sukhpal Singh       | 1. 10 <sup>th</sup> & 12 <sup>th</sup> Certificate not enclosed.<br>2. M.A. Degree Certificate not enclosed.  |
| 12.     | Sri. Shanti Priya Gautam | Late Sri Komal Singh    | 1. Part of Clause 11 regarding information about Departmental NOC not filled.<br>2. B.Sc. 1 <sup>st</sup> & 2 <sup>nd</sup> year Marksheets not enclosed.<br>3. LLB 1 <sup>st</sup> & 2 <sup>nd</sup> year Marksheets not enclosed.<br>4. LLM 1 <sup>st</sup> to 3 <sup>rd</sup> semester Marksheets not enclosed.  |
| 13.     | Sri. Rajeev Panwar       | Sri Rajendra Prasad     | 1. B.Com 1 <sup>st</sup> & 2 <sup>nd</sup> year Marksheets not enclosed.<br>2. L.L.B 1 <sup>st</sup> & 2 <sup>nd</sup> year Marksheets not enclosed.  |
| 14.     | Sri Arvind Kumar         | Sri Rahtoo Lal          | 1. E-mail Id not mentioned in Clause 3 (iv) of Application Form.  |
| 15.     | Sri Himanshu Sain Azmani | Sri Kawer Sain          | 1. B.A. 1 <sup>st</sup> & 2 <sup>nd</sup> year Marksheets not enclosed.<br>2. L.L.B 1 <sup>st</sup> to 5 <sup>th</sup> semester Marksheets not enclosed.  |
| 16.     | Sri Arun Pratap Shah     | Sri Kanta Prasad        | 1. Domicile Certificate not enclosed.   |
| 17.     | Sri Sanjay Kumar         | Sri Ram Ashrey          | 1. E-mail Id not mentioned in Clause 3(iv) of Application Form.<br>2. 10 <sup>th</sup> and 12 <sup>th</sup> Marksheets not enclosed.<br>3. B.A. 1 <sup>st</sup> & 2 <sup>nd</sup> year Marksheets and Degree Certificate not enclosed.<br>4. L.L.B 1 <sup>st</sup> to 5 <sup>th</sup> semester Marksheets and Degree Certificate not enclosed.<br>5. Bar Council Certificate not enclosed.<br>6. Prescribed Photo-id not enclosed.  |
| 18.     | Sri Avidit               | Sri Radhe Shyam Noliyal | 1. Domicile Certificate not enclosed.<br>2. Experience and Character Certificates issued by the Competent Authority not enclosed.<br>3. Has claimed in Clause 10 of Application Form that he is practicing since 09.03.2015 whereas the Experience Certificate issued by High Court Bar Association, Nainital (not counter-signed by Ld. R.G., UHC) mentions that he is a member of Uttarakhand High Court Bar Association, Nainital since February, 2017.<br>4. Has enclosed Provisional Certificate of Enrolment dated 09.03.2015 issued by Bar Council of Delhi which was valid upto 08.03.2017. |
| 19.     | Sri Gajendra Kumar       | Sri Satyendra Kumar     | 1. Experience and Character Certificates issued by the Competent Authority not enclosed.<br>2. Clause 10 (Practice as an advocate) of Application Form wrongly filled.<br>3. L.L.M Degree Certificate not enclosed.<br>4. Photo-Id not enclosed.<br>5. Bar Council Certificate not enclosed.  |
| 20.     | Sri Rajendra Kumar       | Sri B.R. Tamta          | 1. Experience and Character Certificates issued by the Competent Authority not enclosed.<br>2. B.A. 1 <sup>st</sup> & 2 <sup>nd</sup> year marksheest not enclosed.<br>3. Name of candidate is Rajendra Kumar in 10th Certificate and Rajendra Kumar Tamta in Caste and Domicile Certificates.  |

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| Sr. No. | Name of Applicant     | Father's Name        | Deficiencies/ Shortcomings   |
|---------|-----------------------|----------------------|--|
| 21.     | Sri Rakesh Chandra    | Sri Mohan Ram        | <ol style="list-style-type: none"> <li>1. Experience and Character Certificates issued by the Competent Authority not enclosed.</li> <li>2. Part of Column 4 regarding age as on 01.01.2023 is unfilled.</li> <li>3. B.A. 1<sup>st</sup> &amp; 2<sup>nd</sup> year Marksheets not enclosed.</li> <li>4. Caste Certificate is not self attested.</li> <li>5. Bar Council Certificate not enclosed.</li> </ol>   |
| 22.     | Sri Ram Sharan Bharti | Late Sri Sukhe Singh | <ol style="list-style-type: none"> <li>1. Email-Id in Clause 3 (iv) of Application Form not filled.</li> <li>2. Clause 7 (b) of Application Form wrongly filled.</li> <li>3. B.A. 1<sup>st</sup> &amp; 2<sup>nd</sup> year Marksheets &amp; Degree Certificate not enclosed.</li> <li>5. LL.B. 1<sup>st</sup> to 5<sup>th</sup> Semester Marksheets and Degree Certificate not enclosed.</li> </ol>  |
| 23.     | Sri Sunil Kumar       | Late Sri Hari Singh  | <ol style="list-style-type: none"> <li>1. Photograph in Application Form and Admit Card not self attested.</li> <li>2. Place of practice not mentioned in Clause 10 of Application Form.</li> <li>3. Caste Certificate not legible.</li> <li>4. 10<sup>th</sup> &amp; 12<sup>th</sup> Certificates not enclosed.</li> <li>5. Photo-Id not enclosed.</li> <li>6. B.Com 1<sup>st</sup> &amp; 2<sup>nd</sup> year Marksheets and Degree Certificate not enclosed.</li> <li>7. M.S.W. Marksheets &amp; Degree Certificate not enclosed.</li> <li>8. L.L.B. 1<sup>st</sup> to 5<sup>th</sup> Semester Marksheets &amp; Degree Certificate not enclosed.</li> <li>9. Experience and Character Certificates issued by the Competent Authority not enclosed.</li> <li>10. Bar Council Certificate not enclosed.</li> </ol> |
| 24.     | Sri Rajesh Pratap     | Sri Jay Prakash      | <ol style="list-style-type: none"> <li>1. B.A. Marksheets (all years) not enclosed.</li> <li>2. L.L.B. Marksheets (all years/semesters) not enclosed.</li> <li>3. Experience and Character Certificate issued by District Judge/Competent Authority not enclosed.</li> <li>4. Photo-Id not enclosed.</li> </ol>  |
| 25.     | Sri Rakesh Gangoly    | Sri Lal Singh        | <ol style="list-style-type: none"> <li>1. 10<sup>th</sup> and 12<sup>th</sup> Certificates not enclosed.</li> <li>2. B.Sc 1<sup>st</sup> &amp; 2<sup>nd</sup> year Marksheets and Degree Certificate not enclosed.</li> <li>3. LLB 1<sup>st</sup> and 2<sup>nd</sup> year Marksheets and Degree Certificate not enclosed.</li> <li>4. Mobile number mentioned in Application Form contains 9 digits only.</li> <li>5. Place of Practice not mentioned in Clause 10 of Application Form.</li> </ol>   |
| 26.     | Sri Dharmendra Kumar  | Late Sri Nand Lal    | <ol style="list-style-type: none"> <li>1. Clause 10 &amp; 11 of Application Form not filled.</li> <li>2. Copy of Photo-Id i.e. Aadhar card not self attested.</li> <li>3. B.A 1<sup>st</sup> &amp; 2<sup>nd</sup> year Marksheets not enclosed.</li> <li>4. Bar Council Certificate not enclosed.</li> <li>5. As per the Experience/ Character Certificate issued by the District Judge, the candidate was posted as A.P.O. from 02.11.2012 to 03.07.2017 at Dehradun. Then from 04.07.2017 to 19.11.2020 at Haridwar. Then as P.O. from 26.11.2020 to till date at Chamoli thus, there is a break in continuous practice of about 06 days.</li> <li>6. Clause 7 (b) of Application Form not filled.</li> </ol>  |

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| Sr. No. | Name of Applicant  | Father's Name          | Deficiencies/ Shortcomings  |
|---------|--------------------|------------------------|---|
| 27.     | Sri Bhupnesh Kumar | Sri Pitamber Singh     | <ol style="list-style-type: none"> <li>1. Photograph in Application Form and Admit card not self attested.</li> <li>2. E-mail Id not mentioned in Clause 3(iv) of Application Form.</li> <li>3. LLB 2<sup>nd</sup> &amp; 5<sup>th</sup> semester Marksheets not enclosed.</li> <li>4. Bar Council Certificate not enclosed.</li> <li>5. Registration Number not mentioned in Clause 11 of Application Form.</li> <li>6. Has done Ph.D in Law in the year 2022 from Kumaon University.</li> </ol> <p><b>Note:</b><br/>In addition to above, with regards to Pt. No. 6 above, you have to submit an undertaking that your certificate of practice was not suspended during the period you were pursuing Ph.D. Course.</p>     |
| 28.     | Sri Alam Das       | Late Sri Dil Das       | <ol style="list-style-type: none"> <li>1. Not claimed reservation in Clause 6 of the Application Form.</li> <li>2. Clause 10 (Practice as an advocate) of Application Form not filled.</li> <li>3. 10<sup>th</sup> &amp; 12<sup>th</sup> Certificates not enclosed.</li> <li>4. B.A. 1<sup>st</sup> and 2<sup>nd</sup> year Marksheets and Degree Certificate not enclosed.</li> <li>5. L.L.B 1<sup>st</sup> to 5<sup>th</sup> semester Marksheets not enclosed.</li> <li>6. Photo-Id not enclosed.</li> </ol>  |
| 29.     | Sri Sudhir Kumar   | Sri Phool Singh        | <ol style="list-style-type: none"> <li>1. Fee not enclosed in the prescribed mode (Has enclosed a Cheque).</li> <li>2. Has affixed Rs. 25/- Court Fee Stamps in place of Postal Stamps on both the envelopes.</li> <li>3. B.A. 1<sup>st</sup> &amp; 2<sup>nd</sup> year Marksheets not enclosed.</li> <li>4. LLB 1<sup>st</sup> to 5<sup>th</sup> semester Marksheets and Degree Certificates not enclosed.</li> <li>5. Clause 7 (b) of Application not filled.</li> <li>6. Bar Council Registration Certificate not enclosed.</li> </ol> <p><b>Note:</b><br/>In addition to above, with regards to Pt. No. 1 above, you are required to submit the requisite fee through Demand Draft of any Bank payable at Nainital.</p> |
| 30.     | Arun Kumar         | Sri Hawa Singh         | <ol style="list-style-type: none"> <li>1. Has Not claimed Reservation as required in Clause 6 of Application Form.</li> <li>2. Caste &amp; Domicile Certificates not enclosed.</li> <li>3. B.A. 1<sup>st</sup> and 2<sup>nd</sup> year Marksheets not enclosed.</li> <li>4. LLB 1<sup>st</sup> to 9<sup>th</sup> Semester Marksheets not enclosed.</li> <li>5. Photograph on Application Form and Admit Card not self attested.</li> <li>6. Application Form is Undated.</li> <li>7. L.L.M Part-I Marksheet not enclosed.</li> <li>8. Character Certificate issued by Competent Authority not enclosed.</li> </ol>  |
| 31.     | Kuber Singh Karki  | Sri Bhupal Singh Karki | <ol style="list-style-type: none"> <li>1. Has Not claimed Reservation as required in Clause 6 of Application Form.</li> <li>2. Caste Certificate not enclosed.</li> <li>3. Clause 7(a) of Application Form is not filled.</li> <li>4. In Clause 7 (b) of Application Form the applicant has filled "Yes" claiming that he has more than one spouse living.</li> </ol>   |

| Sr. No. | Name of Applicant | Father's Name    | Deficiencies/ Shortcomings  |
|---------|-------------------|------------------|---|
| 32.     | Dinesh Kumar      | Sri Hawa Singh   | <ol style="list-style-type: none"> <li>1. Has Not claimed Reservation as required in Clause 6 of Application Form.</li> <li>2. Caste &amp; Domicile Certificates not enclosed.</li> <li>3. B.A. 1<sup>st</sup> &amp; 2<sup>nd</sup> year Marksheets not enclosed.</li> <li>4. L.L.B. 1<sup>st</sup> to 5<sup>th</sup> Semester Marksheets not enclosed.</li> <li>5. Character Certificate issued by the Competent Authority not enclosed.</li> <li>6. Application Form is undated.</li> </ol> |
| 33.     | Naresh Kumar      | Sri Balram Singh | <ol style="list-style-type: none"> <li>1. Has Not claimed Reservation as required in Clause 6 of Application Form.</li> <li>2. Caste &amp; Domicile Certificates not enclosed.</li> <li>3. B.A. Part 1 &amp; 2 Marksheets not enclosed.</li> <li>4. LL.B 1<sup>st</sup> to 5<sup>th</sup> semester Marksheets not enclosed.</li> <li>5. Application Form undated.</li> </ol>  |

The aforementioned applicants are required to remove/ rectify the deficiencies/ shortcomings marked in their respective Application Forms within a period of 10 days from the day of publication of this Notice i.e. **by 2<sup>nd</sup> June, 2023 (01:00 P.M.)**.

- In case the '*Required Document(s)*' are not annexed with the Application Form or not self-attested then self-attested copies of the same are to be furnished by the concerned applicant.
- An '*Undertaking*' providing the details/ correct information related to the unfilled or wrongly filled Clause(s) of Application Form is to be furnished by the concerned applicant.
- With respect to '*Not Self Attested Photograph*', an '*Undertaking along with Self Attested Photograph*' is to be furnished by the concerned applicant.

The aforesaid documents/ undertaking/ information be submitted in the '**Recruitment Cell, High Court of Uttarakhand**' within the prescribed time period as above, failing which their candidature will be rejected.

**Sd/-**

(Anuj Kumar Sangal)  
Registrar General